So(65to) (67)

## **Declaration or Assets and Liabilities**

Year-2024-25

I, Mahendra Mandal, son/daughter/wife of Late Lala Mandal, aged 46 Years, belonging to Bihar Legislative Assembly Secretariat Patna. service and presently working as Office Attendent given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

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## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	),	Self	Spouse name (s)	Dependant-1 Manyi Kwar	Dependant-2	Dependant-3	
(i)	5,000/-		Beby Devi 2,000/-	Nill			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		BOI, Patna-1,000/-		_	<u>.</u>	
(iii)	Bonds, Debentures and shares in Companies	Nill	-	-		<del></del>	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-6,000/- Yearly LIC-800/- Monthly		· · · · · · · · · · · · · · · · · · ·		1	
(v)	Motor Vehicles (details of make, etc.)	Two Whealer		-		_	
vi)	Jewellery (give details of weight and value)	Gold-50gm. Silver-100gm.	Nill	Nill			
vii)	Other assets, such as values of claims / interests			_			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		15 Dhur 3 Lac.			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					-
v)	Other (such as interest in property)		-			

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water	J. 18 (4) 1 - 4 (4)	-
	(c) dues to departments dealing with supply of electricity	_	-

(d) dues to departments dealing with telephones	-
(e) dues to departments dealing with governments transport (including aircraft and helicopters)	

महेन्द्र मैडए.

	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BXAPM2885B	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	<del>-</del>	-
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax	-	-

C Personal Detail GPF/CPF/PRAN No.	:-	PTS/BLA-1180
Gender	:	M (M/F)
Date of Birth	: <b>:</b> -	0 8 0 8 1 9 7 9 (DD/MM/YYYY)
Class/Group		C (A/B/C)
Cadre	:-	Bihar Legislateve Assembly, Patna
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Sitamadhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 1896 #50

Name of Employee:

Place: Patna Designation: Assistant Section Officer

Note:

Date: 17-2 - .2025 Department: Bihar Vidhan Sabha

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

महेन्द्र भेडल